- (iii) Development of peripheral facilities like battery charging, safety device etc;
- (iv) Suitable tax and excise duty concessions to industry for a specified period.

#### Manufacture of people's car

#### 2075. SHRI RAMANANDYA-DAV: SHRIMATI AMARJIT KAUR:

Will the Minister of INDUSTRY be pleased to refer to the reply to Starred Question 350 given in the Rajya Sabha on 20-11-80 and state:

- (a) whether the Minister of State in the Ministry of Industry during his recent visit to France discussed foreign collaboration to manufacture the contemplated people's car in the country; and
  - (b) if so. what is the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHA-

NANA): (a) and (b) Preliminary discussions were held with French automobile manufacturers to ascertain their views in participating in a project for the manufacture of passenger cars and commercial vehicles utilising the infrastructure of Maruti Ltd. The parties have evinced interest in the proposed project.

# गुप्ता श्रायोग की सिफारिशें

# 2076. श्री सदाशिव वागाईतकर: श्री रामेश्वर तिह:

क्या **उद्योग मं**त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने मारुति कम्पनी का राष्ट्रीयकरण कर्ने से पहले गुप्ता श्रायोग की सिफारिशों पर विचार किया था; श्रौर्र्ये

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(ख) यदि हां, तो सरकार गुप्ता आयोग की सिफारिशों पर कब निर्णय और कार्यवाही करने का विचार रखती है ?

#### Recommendations of Gupta Commission

### 2076. SHRI SADASHIV BAGAITKAR:

SHRI RAMESHWAR SINGH: Will the Minister of INDUSTRY be pleased to state:

- (a) whether Government has considered the recommendations of Gupta Commission before nationalising Maruti Company; and
- (b) if so, when Government propose to take decision and action on the recommendations of Gupta Commission?]

उद्योग मंत्रालय में राज्य मंत्री (श्री चरणजीत चानना): (क) तथा (ख) सरकार ने गुप्ता ग्रायोग की सिफारिशों पर ग्रभी ग्रंतिम रूप से कोई विचार नहीं किया है।

|[THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CH-

ANANA): (a) and b) No final view has been taken on the recommendations of the Gupta Commission of Enquiry by the Government.]

# Modernise India's Weaponry

2077. SHRI NAGESHWAR PRASAD SHAHI-.Will the Minister of DEFENCE be pleased to state:

- (a) whether there is a proposal under Government's consideration to
  - t [] English translation,

modernise India's by manufacturing marines and ships dern concept;

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naval weaponry indigenous sub integrating mo

- (b) if so, what are the details there of stating the extent to which dependence on foreign countries would be minimised; and
- (c) what period is likely to be taken implementation? in its

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) to (c) The Defence Plan (Navy) 1979-84 contains provisions for the construction of modern ships as well as submarines indigenously. Where technology is not yet available this will be obtained through technical collaboration with foreign shipyards.

One of the main aims of the current Plan is to go forward towards the aim of achieving self-reliance in the field of Naval hardware and with the successful implementation of the Plan as well as those to follow, it is hoped that a high degree of self-reKance would be achieved by the end of the decade. Further details cannot be disclosed in the public interest.

## Facilities to Foreign firms for industry

2078. PROF. RAMI AL P/RIKH: Will the Minister of INDUSTRY be pleased to state:

- (a) whether Government has decided to liberalise facilities for foreign firms to open industries in India;
- (b) if so, the reasons and the details thereof;
- (c) whether Government have considered the detrimental effect of such a policy on growth of indegenous industry;

(d) whether any special measures have been taken or proposed to be taken to safeguard the interests and growth of indegenous as well as small industries in

THE IMINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CH-ANANA): (a) No, Sir.

(b) to (d 1 Do not arise.

#### Memorandum from all India Hindustan Lever Mazdoor Sabha

2079. SHRIJ.K. JAIN; Will the Minister of LABOUR be please 1 to

- (a) whether any memorandum has since been received by the Ministry from All India Hindustan Lever Mazdoor Sabha tire Sales Promotion regarding Employees; and
- (b) what steps are being taken to redress the grievances of the large number of sales promotion employees of the above company as well as of other companies?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI P. VENKATA REDDY): (a) and Government has not received memorandum from All India Hindustan Lever Mazdoor Sabha regarding sales promotion employees. Wherever any grievances of sales promotion employees are brought to the notice of the Government, it does its best to redress them.

#### of Employment Exchanges Number in the Country

2080. SHRI K. JAIN: Will the Minister of LABOUR be pleased to state:

(a) the total number of Employment Exchanges as at present in the country;